

TO BE PUBLISHED IN PART II SECTION 3 (ii) OF THE GAZETTE OF INDIA.

GOVERNMENT OF INDIA
MINISTRY OF FINANCE
DEPARTMENT OF REVENUE

....

NEW DELHI: THE 16-7-86.

NOTIFICATION
Income-tax

No. 6817 (F.No.398/16/86-IT(B): In pursuance of sub-clause (iii) of clause (44) of Section 2 of the Income-tax Act, 1961 (43 of 1961), and in supersession of Notification of the Government of India in the Department of Revenue No. 5031 (F.No.398/39/82-IT(B) dated 21.12.82, the Central Government hereby authorises Shri A.P. Amar, being a Gazetted Officer of the Central Government, to exercise the powers of a Tax Recovery Officer under the said Act.

2. This Notification shall come into force with effect from the date Shri A.P. Amar takes over charge as Tax Recovery Officer.



(B.E. ALEXANDER)

UNDER SECRETARY TO THE GOVERNMENT OF INDIA.

To

The Manager,
Govt. of India Press,
Mayapuri, Delhi.

.....2/-

TO BE PUBLISHED IN PART II SECTION 3(i) OF THE GAZETTE OF INDIA.

GOVERNMENT OF INDIA
MINISTRY OF FINANCE
DEPARTMENT OF REVENUE

....

NEW DELHI: THE 16.7.81

NOTIFICATION
Income-tax

No. 6817 (F.No.398/16/86-IT(B): In pursuance of sub-clause (iii) of clause (44) of Section 2 of the Income-tax Act, 1961 (43 of 1961), and in supersession of Notification of the Government of India in the Department of Revenue No.5031 (F.No.398/39/82-IT(B) dated 21.12.82, the Central Government hereby authorises Shri A.P. Amar, being a Gazetted Officer of the Central Government, to exercise the powers of a Tax Recovery Officer under the said Act.

2. This Notification shall come into force with effect from the date Shri A.P. Amar takes over charge as Tax Recovery Officer.


(B.E. ALEXANDER)

UNDER SECRETARY TO THE GOVERNMENT OF INDIA.


To

The Manager,
Govt. of India Press,
Mayapuri, Delhi.

.....2/-

Copy forwarded to:-

1. All Directors of Inspection including DMS New Delhi.
2. The Director, IRS (DT), Staff College, Nagpur.
3. The C&AG of India, New Delhi.
4. The Accountant General, Allahabad
5. The Chief Secretary, Govt. of Uttar Pradesh, Lucknow.
6. The Joint Secretary and Legal Advisor, Ministry of Law, New Delhi.
7. The Commissioner of Income-tax Meerut.
8. IAC, Inspection Division, CBDT Vikas Bhawan, New Delhi.
9. Central Cell, DI (RS&PR), New Delhi (2 copies for issue and distribution).
10. ITCC Section, CBDT, New Delhi.
11. Hindi Section, Department of Revenue.
12. Guard file.


(B.F. ALEXANDER)

UNDER SECRETARY TO THE GOVERNMENT OF INDIA.